

National Company Law Tribunal

Allahabad Bench

CP NO. 91/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: Aslam Carpet Pvt. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anuradha Aslam	Director	Self	Anuradha
2.	R. S. Pandey	counsel		R. S. Pandey
3.	Rajesh Kesarwani	counsel		Rajesh Kesarwani

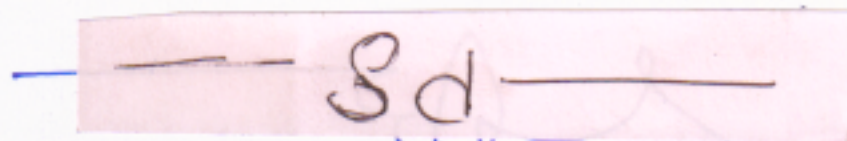
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Ms. Anuradha Aslam for petitioner present in person. Sh. R.S. Pandey alongwith Sh. Rajesh Kesarwani, Advocates for the respondent company.

The petitioner informs that her previous counsel as engaged by the Legal Aid Society is not appearing to pursue her case. Therefore, she is contemplating to replace her by moving necessary application before the High Court Legal Aids Society.

In view of this, sometime is granted to the petitioner to make alternative arrangement of counsel for her behalf.

The matter be listed on 10th January, 2018.



H.P. Chaturvedi, Member (Judicial)

Dated:05.12.2017

Typed by:
Md. Zaid
(Stenographer)